

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

**LOK SABHA
UNSTARRED QUESTION NO. 1211**

**TO BE ANSWERED ON FRIDAY THE 9th FEBRUARY, 2018
20 MAGHA, 1939 (SAKA)**

“PRADHAN MANTRI GARIB KALYAN YOJANA”

1211: ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of FINANCE be pleased to State:

- (a) whether the Pradhan Mantri Garib Kalyan Yojana launched by the Government has failed to achieve the desired results;
- (b) if so, the details thereof and the reasons therefor; and
- (c) whether the Government considers reviewing of the Yojana to give a new thrust so that its success rate improves and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE:
(SHRI SHIV PRATAP SHUKLA)**

- (a) The Taxation and Investment Regime for Pradhan Mantri Garib Kalyan Yojana, 2016 (the Scheme) was launched in the wake of demonetisation to provide an opportunity to the persons having undisclosed income to pay taxes with heavy penalty in order to come clean so that not only the Government gets additional revenue for undertaking activities for the welfare of the poor but also to ensure that the said income legitimately comes into the formal economy. Therefore, the primary objective of the Scheme was to provide an opportunity to the person having undisclosed income to come clean, and the same has been achieved.
- (b) Does not arise in view of reply to the part (a) above.
- (c) The Scheme had commenced on 17th December, 2016 and was open for declarations up to 31st March, 2017. The last date for filing declaration was extended upto 10th May, 2017 in some specified cases. Since the Scheme has closed, the question of reviewing the Scheme does not arise.